

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.08.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 371/2026 For Stay IA No. 1056/2026 For Condone Delay IA No. 1057/2026	Refex Industries Ltd Vs Ebenezar Inbaraj, Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Ms. Lakshana Viravalli	Mr.B Thilak Narayanan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 372/2026 For Stay IA No. 1060/2026 For Exemption IA No. 1061 & 1062/2026	G Subramania Koushik Authorised Rep and Secretary of VR (HPF) Senior Citizens' Welfare Association Vs Hindustan Photo Films Manufacturing Company Ltd, Rep by its liquidator, CA Mahalingam Suresh Kumar	Mr. M Santhanaraman	
3.	Comp App (AT) (CH) (Ins) No. 373/2026 For Stay IA No. 1066/2026 For Exemption IA No. 1067/2026	Dawn Thomas Pious Suspended Director of V&RO Hospitality Pvt Ltd Vs French Motor Car Company Ltd & 2 Ors.	Mr. Vinod Kumar	
4.	Comp App (AT) (CH) No. 78/2026 For Stay IA No. 1055/2026	V. Venkata Sivakumar Claimant for reimbursement of liquidation costs Vs S Hari Karthik, Liquidator of The Jeypore Sugar Co Ltd & 8 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan For Caveator
5.	Comp App (AT) (CH) (Ins) No. 321/2026 For Additional Docs. IA No. 929/2026 Interim injunction IA No. 930/2026	Shakti International LLP Vs Steel Exchange India Ltd	Mr. R Swarnavel	
6.	Comp App (AT) (CH) No. 67/2026 For Condone Delay IA No. 1059/2026	TO Abraham Vs St. Mary's Hotels Pvt Ltd & 6 Ors.	Mr. Shobhan M Padmanabhan	

7.	Comp App (AT) (CH) No. 73/2026 For Stay IA No. 999/2026	Gramox Paper and Boards Ltd Vs CSON Paper Mills (P) Ltd., Rep by its Managing Director MC Joseph	Ms. Simren Patel	Mr. Isaac Thomas
8.	Comp App (AT) (CH) (Ins) No. 217/2026 For Stay IA No. 614/2026 For Exemption IA No. 615/2026 (Interim Order)	Prakash Oil Depot Vs G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited WITH	Ms. Tanushree Arvind	
9.	Comp App (AT) (CH) (Ins) No. 245/2026 For Urgent Listing IA No. 894/2026	G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited	Mr. Jerin Asher Sojan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyl Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
11.	IA No. 1011/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024 (Interim Order)	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4
12.	IA No. 895/2026 (For Amendment), IA No. 778/2026 (For Additional Docs) & IA No. 761/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025 & 745/2026	M. Rama Devi Vs National Bank of Agriculture and Rural Development(NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1 Mr. Chakilam Nagarjuna Rao, Party- in-person R2
13.	IA No. 1005/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 620/2025 For Stay IA No. 1723/2025 For Direction IA No. 238/2026 (Interim Order)	Kiran Ranjit Soundarajan, Suspended Director of Soundararaja Mills Ltd Vs Nimbark Fashions Ltd & Anr	Mr. R Swarnavel	Mr. P Raj Kumar Jhabakh R1 Mr. Abdul Rahman R2

14.	IA No. 777/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 642/2025 For Stay IA No. 1784/2025	Vijay R Vakharia Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
15.	IA No. 693/2026 (For Condone Delay) & IA No. 694/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	
16.	IA No. 924/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 319/2026 For Stay IA No. 923/2026 (With Defects)	Kampalapura Narasimaih Jayalakshmi, Additional Director of Vistara Media Pvt Ltd & 2 Ors Vs Vistara Media Pvt Ltd & Anr.	Ms. S Indumathi Ravi	
17.	IA No. 1032/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
18.	IA No. 1034/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
19.	IA No. 1038/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr.	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator

Admission – Notice Ordered (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 20/2026 For Stay IA No. 51/2026	Department of GST & Central Excise, Trichy Vs C Prabakaran Liquidator of Vasan Construction Company Pvt Ltd & 2 Ors.	Mr. P Rajkumar Jhabakh	
21.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak	Ms. Bhavya Mohan R1
22.	Comp App (AT) (CH) No. 60/2026 For Stay IA No. 832/2026 For Exemption IA No. 833/2026 For Additional Docs. IA No. 834/2026 (With Defects)	Harti Venkataravanppa Dharmesh, Managing Director, Shareholder and Promoter of Vistara Media Pvt Ltd & 2 Ors. Vs Kamalapuri Narasimaih Jayalakshmi & 5 Ors. WITH	Mr. Arunava Mukherjee	
23.	Comp App (AT) (CH) No. 61/2026 For Stay IA No. 835/2026 For Exemption IA No. 836/2026 (With Defects)	Mysore Mercantile Company Ltd Vs Kamalapuri Narasimaih Jayalakshmi & 7 Ors.	Mr. K Gaurav Kumar	

Admission – Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
25.	Comp App (AT) (CH) No. 139/2025 For Interim Direction IA No. 1618/2025	Vinu Divakaran Vs Tecplix Technologies Pvt Ltd & 3 Ors	Mr. KS Arivazhagan	Mr. Joseph Anthony R1-R4
26.	Comp App (AT) (CH) No. 160/2025 (With Defects)	Girija Builders Pvt Ltd & 3 Ors. Vs R Yashoda Rao & 4 Ors	Mr. Y Suryanarayana	Mr. Samba Siva Rao R1
27.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025 For Direction IA No. 829/2026	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	

28.	Comp App (AT) (CH) (Ins) No. 630/2025 For Exemption IA No. 1749 & 1750/2025	Bharat Heavy Electricals Limited Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt Ltd & Anr.	Mr. Himanshu Gupta	Mr. Dwarakesh Prabhakaran R1 Ms. Shweta Dubey R2
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Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs District Collector, Dindigul & 4 Ors	Ms. A Vidya	Mr. S Senthilvel R4
30.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 (Interim Order)	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
31.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023 (Interim Order)	Goda Ganesh, Suspended Director of Barasat - Krishnagar Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025 (Part Heard)	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
33.	Comp App (AT) (CH) (Ins) No. 604/2025 (Part Heard)	Employees' Provident Fund Organisation Vs Southern Batteries Pvt Ltd., through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri

For Hearing (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026 For Exemption IA No. 646/2026 For Stay IA No. 648/2026	Dr. P Krishnam Raju Vs Dr. SKE Apparao & 18 Ors	Mr. Avinash Krishnan Ravi	Ms. Preethi Sivaraman For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt Ltd Vs Rajendran PR, RP of Asten Realtors Pvt Ltd & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3
36.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3
37.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
38.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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